

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

SAMBANDH FINSERVE PRIVATE LIMITED OPERATING IN THE FIELD OF MICRO FINANCE  
IN THE STATE OF ODISHA/JHARKHAND/CHHATISHGARH/GUJARAT/BIHAR

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SI No	RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN & CIN/ LLP No.	SAMBANDH FINSERVE PRIVATE LIMITED CIN-U67120OR1996PTC011931 PAN-AACCM1716A
2	Address of the registered office	PLOT NO. O-4/9, CIVIL TOWNSHIP, PS. RAGHUNATHPALLI, ROURKELA-769004
3	URL of website	<a href="https://www.sambandhfin.com/">https://www.sambandhfin.com/</a>
4	Details of place where majority of fixed assets are located	PLOT NO. O-4/9, CIVIL TOWNSHIP, PS. RAGHUNATHPALLI, ROURKELA-769004
5	Installed capacity of main products/ services	N.A
6	Quantity and value of main products/ services sold in last financial year	NIL
7	Number of employees/ workmen	14
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	<a href="https://www.sambandhfin.com/">https://www.sambandhfin.com/</a>
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	<a href="https://www.sambandhfin.com/">https://www.sambandhfin.com/</a>
10	Last date for receipt of expression of interest	20/11/2024
11	Date of issue of provisional list of prospective resolution applicants	30/11/2024
12	Last date for submission of objections to provisional list	05/12/2024
13	Date of issue of final list of prospective resolution applicants	15/12/2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	20/12/2024
15	Last date for submission of resolution plans	19/01/2025
16	Process email id to submit Expression of Interest	sambandh.cirp@gmail.com

Signature of the Resolution Professional

Saradindu Jena

Registration Number of the Resolution Professional: IBBI/IPA-002/IP-N00520/2017-18/11622

Registered Address of the Resolution Professional : OU-510, 5<sup>TH</sup> Floor, Esplanade One, Rasulgarh, Bhubaneswar-751010

For SAMBANDH FINSERVE PRIVATE LIMITED

Date:04/11/2024

Place: Bhubaneswar



RESOLUTION PROFESSIONAL  
Sambandh Finserve Pvt. Ltd.